- 15. Shri Jiya Lal Mandal, Village Bakhtiarpur, Tola Ranginia, P.O. Smiri Bakhtiarpur, Distt. Monghyr, Bihar.
- 16. Shri Raghunath Mishra, Village Danpur, Post Office Danpur, District Cuttack.
- 17. Shri R. P. Goenka, Chairman, Indian Jute Mills, Association, Calcutta.
- 18. Dr. B. P. Kedia, representative of Indian Jute Mills Association, Calcutta.
- 19. Shri Madanlal Kala, representative of Bengal Jute Dealers Association, Calcutta.
- 20. Shri S. C. Bothra, c/o M/s. A. M. Nair & Co., Calcutta.

Member-Secretary

21. Shri A. G. V. Subramaniam, Under Secretary, Ministry of Foreign Trade & Supply (Department of Foreign Trade), New Delhi.

The Committee may invite any other person to attend the meetings, whenever considered necessary.

3. The Committee will submit its report within six months.

DEVINDAR NATH
7t. Secy. to the Govt. of India.

Indian Nationals detained in Pakistan

1283. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the names of Indian nationals at present detained in Pakistan and the period of detention already undergone; and
- (b) the efforts made by the Government of India to secure their release?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFIARS (SHRI SURENDRA PAL SINGH):
(a) The Government of Pakistan do not furnish information in regard to Indian nationals detained in Pakistan. The Government of India have repeatedly approached the Government of Pakistan in this regard but there has been no response so far.

(b) Every possible effort is made to secure early release of any Indian national, whose detention in Pakistan comes to the notice of the Government.

BASMATI RICE EXPORT

- 1284. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:
- (a) whether India is exporting basmati rice and if so, to which countries;
- (b) what are the country-wise quantities of the export to foreign countries, during the years 1967-68 and 1968-69 respectively and the foreign exchange earned in this respect?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK): (a) and (b) Yes, Madam. Countrywise quantities of the export of basmatirice during 1967-68 and 1968-69, together with amount of foreign exchange earned are given below:—

Country		$rac{ ext{Qty.}}{(extbf{M}/ ext{T})}$	Value (Rs. lakhs)			
1967-68						
Kuwait .		1323.323	21.71			
Mombassa (EA)	•	940.000	15.72			
U. K		146,500	2.31			
Ethiopia .		••	••			
Suva (Fiji) .		20,000	0.40			
Singapore .		200,000	3.21			
Beirut (Lebanon)	1.000	0.02			
Geylon .		0.800	0.02			
U.S.A			• •			
Canada .		2,000	0.04			
Muscat .		1020,000	17.18			
Rabat (Morocco))	1,000	0.02			
Aden .	•	••	• •			
Mahe Seychelles		••	••			
S. Arabia (Jeddah & Daman)						
TOTAL		3654.623	60.63			
1968-69						
Kuwait .		2190.442	43.13			
Mombassa (EA)		504.275	10.07			
U. K		2100.000	44.55			
Ethiopia .		2.000	0.04			
Suva (Fiji) .		5.000	0,10			
Singapore .	•		••			

Cot	intry		Qty. (M/T)	Value (Rs. lakhs)
Beirut	(Lebano	n)	17 000	0.37
Ceylon			•••	••
U.S.A.			1.000	0.02
Canada			4.000	0.08
Muscat			919.950	18.07
Rabat (Morocco)	• •	••
Aden			599.920	12.09
Mahe Seychelles .			10.000	0.23
S. Arabia (Jeddah & Daman)		1500.000	30.75	
	TOTAL		7853.587	159.50

WIG EXPORTS

1285. SHRI M. RUTHNASWAMY: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

- (a) whether the profits from wig exports have fallen this year; and
 - (b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY SEWAK): (a) and (b) The State Trading Corporation incurred losses on the export of wigs last year consequent upon termination of the agreement with its erstwhile sole agents in U.S.A. and Canada and the resultant fall in the total exports. However, the Corporation has been successful in marketing these products in Europe this year and has already reduced its margin of losses in the first four months of the current year.

भूतपूर्व सैनिकों का पुनर्वास

1286. श्री सूरज प्रसाद : क्या रक्षा मंत्री यह बताने की कृपा करेंग कि :

(क) पिछले दो वर्षों में प्रत्येक राज्य को 'विशेष सहायता—भतपूर्व सैनिकों का पुनर्वास' शीर्षक के अन्तर्गत कितनी-कितनी राशि दी गई और प्रत्येक राज्य में कितने-कितने भूतपूर्व सैनिकों में यह राशियां वितरित की ग °; और (ख) भूतपूर्व सैनिकों को इन निधियों मैं से ऋण तथा अनुदान मंजूर करने सम्बन्धी क्या नियम हैं?

to Questions

†[Rehabilitation of ex-servicemen

1286. SHRI SURAJ PRASAD: Will the Minister of DEFENCE be pleased to state:

- (a) the amounts given to each State under the head 'Special Aid Rehabilitation of ex-servicemen's during the last two years and the number of ex-servicemen in each State among whom the said amounts have been distributed; and
- (b) what is the rule regarding sanctioning of loans and grants to the ex-servicemen from these funds?]

रक्षा मंत्रालय में उपमंत्री (श्री एम० आर० कृष्ण): (क) सदस्य महोदय का इशारा **शायद भृतपूर्व सैनिकों के पुनस्यापन तथा पुनरावास** के लिए विशेष निधि की सम्पत्तियों से राज्यों/ संधीय क्षेत्रों को आवंटनों की ओर है। 1 जनवरी, 1965 और 1 जनवरी, 1966 तक कमशः राज्य सघीय विशेष से, सशस्त्र सेनाओं में भर्ती किए गए सेवा सोववर्ग संख्या के आधार पर अकेले-अकेले राज्यों-संघीय क्षेत्रों को के लिए 1965-66 और 1966-67 वर्षों में प्रत्येक के दौरान 80 लाख रुपये की राशि आवंटित की गई है। राज्य-संघीय क्षेत्र की प्रबन्ध समितियों द्वारा इन राशियों के प्रोग तक 1967-68 और 1968-69 वर्षों के लिए केन्द्रीय सरकार ारा और कोई आवंटन नहीं किया गया।

- (ख) विशेष निधि के प्रशासन के लिए योजना के अनुसार यह इन उद्देश्यों के लिए प्रयोग में लाई जा सकती है:
 - (1) मान्य प्रशिक्षण संस्थाओं में तकनीकी, प्रबंध संबंधी, व्यावसायिक या कृषि प्रशिक्षण के लिए भूतपूर्व सैनिकों के स्टिपेंड देने के लिए ।
 - (2) पुनरावाम के लिए योजनाओं और प्रायोजनाओं के लिए भूतपूर्व सैनिकों की सहकारी समितियों या अन्य समितियों को

^{†[]} English translation.